

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB-2413/ND/2019

IN THE MATTER OF:

M/s Imperial Fasteners

Vs

M/s. Solven Power Systems Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 14.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rajesh Rai, Adv. Maneet Singh Marwah.
For the Respondent :

ORDER

Arguments heard. Reserved for orders. Ld. counsels for both the parties are directed to file their written synopsis by tomorrow i.e. 15.01.2020.

-Scd-

(K.K. VOHRA)
MEMBER (T)

-Scd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)